

Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 12/05/2023; Order dated 03/01/2024 List of creditors as on: 05/07/2024

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Jitender Kothari

Interim Resolution Professional of

Shah Steel Impex Private Limited (under CIRP)

Appointed as the IRP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024

IP Regn. No. IBI/PA-001/IP-P00540/2017-18/10965

AFA No. AA/1/10965/02/040924/105985 Valid upto 04/09/2024